

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 1583 of 2010 - SM

(Arising out of OIA-176-177-2010-AHD-II-CE-CMC-COMMR-A--AHD-S-59-60-A-II—10 dated 21/07/2010 passed by Commissioner of Central Excise-AHMEDABAD-II)

ZYDUS LIFESCIENCES LIMITED

.....Appellant

Fine Chemical Divn. (Zyfine) Plot No. 265/266,
Opp. Laxminarayan Petrol Pump, Village-Changodar, Taluka-Sanand,
Ahmedabad, Gujarat

VERSUS

C.C.E.-AHMEDABAD-II

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat – 380009

APPEARANCE:

Shri Manish Jain, Advocate for the Appellant

Shri Anand Kuamar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 27.07.2023

DATE OF DECISION: 11.09.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 414 of 2010.

**RAMESH NAIR
MEMBER (JUDICIAL)**

Geeta